



2026:AHC:30990

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 5425 of 2026

Phool Chandra

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kanhiya Lal Chauhan
Counsel for Respondent(s)	:	Bhupendra Kumar Tripathi, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by counsel for the petitioner to dismiss present writ petition as not pressed.
2. Prayer made is allowed.
3. The writ petition is dismissed.

(Prakash Padia,J.)

February 11, 2026
Pramod Tripathi